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Title: Regarding political solution of Bodoland issue.

SHRI SANSUMA KHUNGGUR BWISWMUTHIARY : As on today, the present UPA-II Government has already announced a policy decision with regard to the creation of the much long awaited separate State of Telangana but the same policy should have been declared by the Government of India with regard to the creation of the much long awaited separate State of Bodoland also. The attainment of a separate State of Bodoland is the birth right of the indigenous Bodo people. Therefore, I would like to strongly urge the Government of India to take appropriate steps to help create the much long awaited separate State of Bodoland within the framework of the Indian Constitution without any further more delay. No Bodoland : No Rest...(*Interruptions*) मैं भारत सरकार से मांग करता हूं कि जल्द से जल्द बोडोलैंड बनाया जाए|...(व्यापारान्)

I would like to appeal the whole nation and the whole Parliament to extend their unequivocal support to the urgent need of the creation of the much long awaited separate State of Bodoland. It is the genuine demand of the Bodo people. The demand for the creation of a separate State of Bodoland is the historical prerogative of the Bodo people...(*Interruptions*) यह छाया जन्मसिद्ध अधिकार है। That is our birth right. Without a separate State of Bodoland, the indigenous Bodo people of that region cannot survive...(*Interruptions*)

उपायकार महोदय : अब इनकी कोई बात रिकार्ड में नहीं जाएगी।

...(व्यापारान्)*